

ITEM NO.11

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1109/2024

STATE OF U.P THR CBI

Appellant(s)

VERSUS

ISHWAR CHANDRA AGARWAL & ANR.

Respondent(s)

Date : 18-12-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ramesh Thakur, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s)

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service is complete on respondent No.2 but none has
entered appearance.

Original records from the High Court as well as Trial
Court are still awaited. Reminder be issued.

List again on 06.02.2025.

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SUJATA SINGH
Registrar